

[English]

Electronic Unit

3222. SHRI VIJAY GOEL : Will the Minister of ELECTRONICS be pleased to state:

- the number of electronics units or factories in the country;
- whether the Government propose to set up an electronics unit in Delhi in private/public sector; and
- if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS AND MINISTER OF DEPARTMENT OF ELECTRONICS (SHRI JASWANT SINGH) : (a) As per Industrial Policy, 1991, electronic industries can be set up by entrepreneurs anywhere in the country without any locational constraints. The Government has only a promotional role. The Department of Electronics has brought out the 1999 edition of the "Guide to Electronic Industry in India", as the basic reference source for all information on Indian Electronics Industry. It covers a wide range of information such as : Manufacturers' Directory, Product Directory, Export Product Directory, Time-Series Data on Production and Exports and Electronics Units in State.

(b) and (c) No, Sir. There is no proposal to set up new public sector undertaking in electronics anywhere in the country, including Delhi during the Ninth Five Year Plan.

[Translation]

Allocation of funds to MPs of Maharashtra

3223. SHRI RAMSHETH THAKUR : Will the PRIME MINISTER be pleased to state:

- the total amount sanctioned, allocated and released per year to each Member of Parliament from Maharashtra under Member of Parliament Local Area Development Scheme from the beginning of the scheme till date;
- the reasons for delay, if any, in allocation of funds;
- the details of the works submitted by the Members of Parliament of Maharashtra which was considered and completed during the last three years; and
- the time by which such works are likely to be completed in Maharashtra?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) The details of total amount released and sanctioned to each Member of Parliament from Maharashtra under MPLADS till date since

its beginning is given in statement-I and II. In case of Lok Sabha, funds are released constituency-wise.

(b) As per approved criteria, the funds continue to be released on receipt of expenditure statement showing the unsanctioned balance less than Rs. 50 lakhs.

(c) and (d) Item-wise details of works taken up under the MPLAD Scheme in various parts of the country are not maintained by the Department of Programme Implementation. Such details are available with the District Collectors concerned.

Statement-I

State : Maharashtra (13)

Sl. No.	M.P. Name (XIIth Lok Sabha) Constituency	1993-99	
		Release by G.O.I. (Rs. Lakhs)	Amount Sanctioned (Rs. Lakhs)
	1	2	3
1.	Sh. E.V. Alias Balasaheb Vikhe Patil (LS) Ahmednagar	450.0	400.0
2.	Sh. Ambedkar Prakash Yashawant (LS) Akola	355.0	334.1
3.	Sh. Ramkrishna Suryabhan Gawai (LS) Amravati	455.0	359.3
4.	Sh. Ramkrishna Baba Patil (LS) Aurangabad	505.0	449.9
5.	Sh. Pawar Sharadchandra Govindrao (LS) Baramati	450.0	397.7
6.	Sh. Patel Praful Manoharbai (LS) Bhandra	455.0	386.1
7.	Sh. Jaisingrao Gaikwad Patil (LS) Beed	455.0	451.9
8.	Sh. Ram Naik (LS) Mumbai North	455.0	377.7
9.	Sh. Ramdas Athawale (LS) Mumbai North Central	505.0	476.5
10.	Sh. Gurudas Kamat (LS) Mumbai North East	455.0	374.7
11.	Sh. Madhukar Sirpotdar (LS) Mumbai North West	455.0	389.4
12.	Sh. Deora Murlu (LS) Mumbai South	455.0	378.7
13.	Sh. Mohan Vishnu Rawale (LS) Mumbai South Central	455.0	365.4
14.	Sh. Wasnik Mukul Balkrushna (LS) Buldhana (SC)	455.0	357.2
15.	Sh. Pujlia Naresh Kumar Chunnalai (LS) Chandrapur	455.0	399.5

1	2	3
16.	Prof. Jogendra Kawade (LS) Chimmur	355.0 266.1
17.	Sh. Nam Shankar Sakharam (LS) Dahanu (ST)	505.0 505.0
18.	Sh. D.S. Ahire (LS) Dhule (ST)	405.0 377.9
19.	Sh. Annasaheb M.K. Patil (LS) Erandol	455.0 380.2
20.	Sh. Suryakanta Patil (LS) Hingoli	505.0 399.2
21.	Sh. Awade Kallappa Baburao (LS) Ichalkaranji	505.0 455.0
22.	Dr. Ulhas Vasudeo Patil (LS) Jalgaon	455.0 367.9
23.	Sh. Pawar Uttamsingh Rajdharsinh (LS) Jalna	505.0 436.5
24.	Sh. Chavan Prithviraj Dajisaheb (LS) Karad	455.0 393.5
25.	Sh. Mohol Ashok Namdeorao (LS) Khed	405.0 405.0
26.	Sh. Ramsheth Thakur (LS) Kulaba	455.0 523.9
27.	Sh. Mandlik Sadashiv Rao Dadoba (LS) Kolhapur	505.0 499.2
28.	Sh. Tanpure Prasad Baburao (LS) Kopergaon	455.0 385.8
29.	Sh. Patil Shivraj Vishwanath (LS) Latur	455.0 374.6
30.	Sh. Kahandole Zamaru Mangalu (LS) Malegaon (ST)	505.0 434.9
31.	Sh. Vilas Mutterwar (LS) Nagpur	405.0 329.8
32.	Sh. Patil Bhaskarao Bapurao (LS) Nanded	505.0 455.0
33.	Sh. Gavit Manikrao Hodiya (LS) Nandurbar (ST)	505.0 439.4
34.	Sh. Patil Machav Bahwant (LS) Nashik	455.0 408.4
35.	Sh. Arvind Tulshiram Kamele (LS) Osmanabad (SC)	505.0 453.0
36.	Sh. Thorat Sandipan Bhagwan (LS) Pandharpur (SC)	505.0 409.1
37.	Sh. Warpudkar Sureshrao Ambadasrao (LS) Parbhani	505.0 452.9
38.	Sh. Tupe Vitthal Baburao (LS) Pune	455.0 356.4

1	2	3
39.	Sh. Suresh Prabhu (LS) Rajapur	405.0 363.0
40.	Sh. Rani Chitralekha T. Bhosale (LS) Ramtek	305.0 302.7
41.	Sh. Anant Gangaram Geete (LS) Ratnagiri	455.0 398.1
42.	Sh. Patil Madan Vishwanath (LS) Sangli	455.0 497.4
43.	Sh. Abhaysinh Shahumaharaj Bhosale (LS) Satara	505.0 505.0
44.	Sh. Shinde Sushilkumar Sambhajirao (LS) Solapur	455.0 396.2
45.	Sh. Paranjpe Prakash Vishwanath (LS) Thane	505.0 407.0
46.	Sh. Datta Meghe (LS) Wardha	455.0 373.3
47.	Sh. Naik Sudhakar Rao Rajusing (LS) Washim	355.0 299.6
48.	Sh. Uttamrao Deorao Patil (LS) Yavatmal	455.0 357.6
49.	Lt. Gen. (Retd.) N. Foley (Nom.) (LS) Nominated	50.0 N.A.
State Total		21980.0 19306.7

Statement-II

State : Maharashtra (13)

Rajya Sabha

Sl. No.	M.P. Name District	1993-99	
		Release by G.O.I. (Rs. Lakhs)	Sanctioned (Rs. Lakhs)
1		2	3

Present Sitting Members of Parliament

1.	Sh. Govindrao Adik (RS) Ahmadnagar	505.0	425.0
2.	Sh. Suresh Kalmadi (RS) Pune	255.0	204.4
3.	Sh. V.N. Gadgil (RS) Pune	355.0	304.4
4.	Dr. Gopalrao Vitthalrao Patil (RS) Latur	505.0	434.9
5.	Dr. (Smt.) Najma Heptulla (RS) Pune	400.0	353.7
6.	Sh. Pramod Mahajan (RS) Mumbai	50.0	N.A.

1	2	3
7. Sh. Satish Pradhan (RS) Thane	450.0	449.5
8. Sh. Ram Jethmalani (RS) Mumbai City	455.0	364.5
9. Kum. Saroj Khaparde (RS) Nagpur	305.0	200.1
10. Sh. Nirupam Sanjay (RS) Nagpur	250.0	160.9
11. Smt. Shabana Azmi (RS) Mumbai City	100.0	44.3
12. Sh. Vijay Darda (RS) Yavatmal	50.0	N.A.
13. Sh. Keshwani Suresh Atalrai (RS) Mumbai City	150.0	62.1
14. Sh. Vedprakash P. Goyal (RS) Raigad	250.0	159.9
15. Sh. S.B. Chavan (RS) Nanded	505.0	440.8
16. Sh. Mukesh R. Patel (RS) Dhule	300.0	208.2
17. Sh. Suryabhan Raghunath Vahadane (RS) Ahmadnagar	250.0	200.0
18. Sh. Adhik Narayan Shirodkar (RS) Raigad	100.0	40.8
19. Sh. N.K.P. Salve (RS) Nagpur	405.0	349.3
<i>Rajya Sabha Ex-Members of Parliament</i>		
20. Sh. Gautam Nabi Azad (RS) Akola	200.0	172.4
21. Dr. Bapu Kaldate (RS) Latur	205.0	205.0
22. Dr. Shrikant Ramchandra Jichkar (RS) Nagpur	463.5	374.7
23. Sh. Sushil Kumar Sambhajirao Shinde (RS) Solapur	405.0	405.8
24. Sh. Jagesh Desai (RS) Mumbai City	205.0	236.3
25. Sh. Shivajirao G. Giridhar Patil (RS) Dhule	405.0	350.9
26. Smt. Chandrika A. Jain (RS) Mumbai City	205.0	204.6
27. Sh. Viren J. Shah (RS) Bhandara	205.0	190.1
28. Sh. R.K. Karanjia (RS) Pune	300.0	277.4

1	2	3
29. Sh. Prakash Yashwant Ambedkar (RS) Akola	250.0	247.7
30. Sh. Ram Kapse (RS) Thane	200.0	194.4
31. Sh. Vishwajit Pritigiti Singh (RS) Mumbai City	5.0	5.0
32. Sh. Bala Saheb Mane (RS) Kolhapur	5.0	2.7
33. Unallocated -R (RS)	5.0	N.A.
34. Sh. Pramod Mahajan (RS) Beed	205.0	205.0
State Total :	8903.5	7475.3

[English]

Report of UNDP

3224. PROF. AJIT KUMAR MEHTA :

SHRIMATI BHAVANA KARDAM DAVE :

Will the PRIME MINISTER be pleased to state:

(a) whether according to the recent report of UNDP on Human Development, India ranks lowest among the nations of the World in the Human Development Index;

(b) if so, the details thereof; and

(c) the strategy being contemplated by the Government to bring the country at the world level in the Human Development Index?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) and (b) In the UNDP Human Development Report 1998, India has been ranked 139 among a total of 174 countries, for which the Human Development Index (HDI) has been computed.

(c) The Ninth Five Year Plan lays a special emphasis on allround human development with stress on social sectors and a thrust on eradication of poverty. The Plan inter-alia focuses on (i) priority to agriculture and rural development with a view to generating adequate productive employment and eradication of poverty; (ii) accelerating the growth rate of the economy with stable prices; (iii) ensuring food and nutritional security for all, particularly the vulnerable sections of the society; and (iv) providing the basic minimum services of safe drinking